<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 399 of 2017 & IA No. 1164 of 2017

Dated: 2nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Jodhpur Vidyut Vitran Nigam Limited & Anr. Vs.				Appellant(s)
Rajasthan Electricity Regulatory Commission & Anr			••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Bipin Gupta		
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R.1		
		Mr. P.N. Bhandari for R.2		

<u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 27.08.2018.

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member